

(b) whether a number of affected customers have complained against the efficacy of the manual billing system; and

(c) if so, the details thereof and remedial measures being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRIMATI USHA SINHA): (a) Out of 8 ITDC hotels in the Capital, the billing is done manually at the following 4 hotels:-

1. Janpath
2. Lodhi
3. Ranjit and
4. Qutab.

(b) and (c). No specific written complaints have been received against manual billing system by these hotels.

[*Translation*]

#### **National Water Conservation Programme**

1120. SHRI KAILASH MEGHWAL: Will the Minister of AGRICULTURE be pleased to state:

(a) the schemes implemented in Rajasthan under National Water Conservation Programme during the last three years and the amount allocated by the Union Government therefor;

(b) the schemes proposed to be introduced in Rajasthan under this programme during the Eighth Five Year Plan and the total expenditure likely to be incurred thereon;

(c) whether keeping in view the geographical situation of Rajasthan the Union Government propose to prepare any special

and long term programmes and plans for the continuously flood hit and the drought hit areas; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI JAYANTILAL VIRCHANDBHAI SHAH): (a) Under the Centrally Sponsored Scheme of National Watershed Development for Rainfed Agriculture, a sum of Rs. 3.016 crores was allocated to Rajasthan during last three years.

(b) A sum of Rs. 135.94 crores is tentatively allocated under restructured National Watershed Development Project for Rainfed Areas in Rajasthan during Eighth Five Year Plan.

(c) and (d). The Central Government have been implementing since 1973 the Drought Prone Area Programme on 50:50 cost sharing basis and Desert Development Programme since 1977-78 on 100% Central cost for drought hit areas. For flood hit areas of Ghaggar and Luni Basin, State Government have prepared Master Plan and Central Government is providing guidance.

[*English*]

#### **Campaign March of Baba Amte Against Narmada Project**

1121. SHRI MADHAVRAO SCINDIA:  
SHRI ANAND SINGH:  
PROF. YADU NATH PANDEY:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether some Members of Parliament had called on the Prime Minister in the first week of January, 1991 to apprise him of the then on going campaign march of Baba

Amte and his supporters against the Narmada Project;

(b) if so, what precise report was given by them to the Prime Minister;

(c) the Government's reaction thereto; and

(d) the steps being contemplated to resolve the matter?

THE MINISTER OF WATER RESOURCES AND MINISTER OF SURFACE TRANSPORT (SHRI MANUBHAI KOTADIA): (a) and (b). Yes, Sir. The M.P.s have strongly recommended the construction of the Sardar Sarovar Project which has already been approved by the Planning Commission and accepted by the World Bank for financial assistance.

(c) and (d). The Government fully support the construction of the project. However, the shortcomings if any, in the rehabilitation and resettlement of oustees, can be resolved to the satisfaction of Project Affected Peoples. For this purpose, the Government of Gujarat is associating various Non-Government voluntary Organisations in the Rehabilitation and Resettlement activities.

[*Translation*]

#### **Earthquake Tremors**

1122. PROF. YADU NATH PANDEY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether earthquake tremors were felt in many cities in India on February 1, 1991; if so, the details of the damage to property and loss of life;

(b) whether the Government have taken

any action for providing relief to the quake-affected people; if so, the details thereof; and

(c) the details of any research conducted to save people from the impact of such earth tremors?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI JAYANTILAL VIRCHANDBHAI SHAH): (a) Earthquake tremors were felt in northern parts of the country on 1st February, 1991 but none of the State reported any damage to property and loss of life.

(b) Since there was no damage to property and loss of life, the question of providing any relief does not arise.

(c) Based on the study of past earthquakes, Bureau of Indian Standards has brought out "Criteria for earthquake resistant design of structures", as IS: 1893-1984.

[*English*]

#### **Statistics about Productive Labour Force**

1123. SHRI KUSUMA KRISHNA MURTHY: Will the PRIME MINISTER be pleased to state:

(a) in the absence of any data about the existing strength of agricultural transplantation workers consisting of males and females, whether the Government have taken any steps to collect this vital information through the present census operation, if so, the details thereof;

(b) if not, the reasons therefor;

(c) in the absence of the above information how the developmental needs of each occupational category are being identified